

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 130 OF 2018 &  
IA NOS. 610 & 609 OF 2018**

**Dated: 30<sup>th</sup> July, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Adani Power Maharashtra Limited**

**...Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission**

**...Respondent(s)**

**& Anr.**

Counsel for the Appellant(s)

: Mr. Anand K. Ganesan  
Mr. Ashwin Ramanathan

Counsel for the Respondent(s)

: Mr. Buddy A. Ranganadhan for R-1

Ms. Rimali Batra for R-2

**ORDER**

Learned counsel for the respondents seek a week's time to file reply. They may file the same on or before 07.08.2018 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on **28.08.2018.**

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**

*ts/mk*